

LOK SABHA  
UNSTARRED QUESTION NO. 3496  
TO BE ANSWERED ON 15<sup>th</sup> JULY, 2019

**Petrol Pumps Operated by OMCs**

†3496. **SHRI ANIL FIROJIYA:**

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number and details of petrol pumps directly operated by Oil Marketing Companies (OMCs) in the country, State/ UT-wise including Madhya Pradesh along with the direct investment of OMCs in such petrol pumps;
- (b) whether the Government has received any complaints regarding Company Owned Company Operated petrol pumps being operated by the relatives of the officers of OMCs and if so, the details thereof;
- (c) whether the Government has conducted any enquiry in this regard, if so, the details thereof and the action taken against those found guilty; and
- (d) the number of petrol pumps allotted by OMCs on various highways in Karnataka along with the details of efforts made to obtain NOC and approval of Ministry of Environment, Forest and Climate Change in this regard?

**ANSWER**

पेट्रो लयम एवं प्राकृतिक गैस मंत्री (श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS  
(SHRI DHARMENDRA PRADHAN)**

- (a) Oil Marketing Companies (OMCs) have informed that there are 558 retail outlets as on 01.07.2019 in the country including in the state of Madhya Pradesh which are being operated on Company Owned Company Operated (COCO) basis. State/UT/OMC-wise details of such petrol pumps are given in **Annexure**.

Investments made by OMCs at the COCOs depend on factors like market type (Urban/Highway), plot dimensions, allied customer amenities, sale potential of the site, facilities/equipments planned etc. These investments are made based on the Internal Rate of Return norms.

- (b)&(c) Appropriate action is taken as per procedure in respect of allegations/complaints received as well as established case of malpractices/lapses. IOCL has reported that their Vigilance Department has enquired into one complaint received, alleging operation of COCO petrol pump by the relative of their officer. IOCL has further reported that the allegation was not found substantiated and the complainant has approached the High Court and the matter is now sub judice.
- (d) OMCs have informed that there are 2166 number of retail outlets operating and 364 pending Letter of Intents on National Highway/State Highway in the State of Karnataka. OMCs have further informed that none of the No Objection Certificates applied in Karnataka for locations on Highways (NH/SH) comes under the ambit of Ministry of Environmental, Forest and Climate Change.

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**Annexure**

**Annexure referred to in reply to Lok Sabha Unstarred Question No.3496 for 15.7.2019 regarding Petrol Pumps Operated by OMCs asked by Shri Anil Firojiya, MP.**

**State/UT/OMC-wise COCO's as on 1.7.2019**

<b>STATES/UTs</b>	<b>HPCL</b>	<b>IOCL</b>	<b>BPCL</b>
AND. & NICOBAR	0	0	0
ANDHRA PRADESH	24	11	23
ARUNACHAL PRADESH	0	0	0
ASSAM	0	0	1
BIHAR	0	2	6
CHANDIGARH	0	2	1
CHHATTISGARH	4	2	4
DADRA & NAGAR HAVELI	0	0	0
DAMAN & DIU	0	0	0
DELHI	4	4	4
GOA	0	0	0
GUJARAT	26	5	14
HARYANA	9	2	7
HIMACHAL PRADESH	1	0	0
JAMMU & KASHMIR	0	0	1
JHARKHAND	0	1	5
KARNATAKA	13	18	15
KERALA	3	3	12
LAKSHADWEEP	0	0	0
MADHYA PRADESH	9	1	7
MAHARASHTRA	28	9	31
MANIPUR	0	0	0
MEGHALAYA	0	0	0
MIZORAM	0	0	0
NAGALAND	0	0	0
ORISSA	5	3	7
PONDICHERRY	2	0	0
PUNJAB	8	6	5
RAJASTHAN	14	2	21
SIKKIM	0	0	0
TAMIL NADU	23	11	21

TELANGANA	14	10	12
TRIPURA	0	0	0
UTTAR PRADESH	15	15	18
UTTARAKHAND	0	0	1
WEST BENGAL	6	17	10
<b>TOTAL</b>	<b>208</b>	<b>124</b>	<b>226</b>